

**RESUME OF WORK DONE BY
LOK SABHA**

THIRD LOK SABHA—SECOND SESSION

6th August to 7th September, 1962



**LOK SABHA SECRETARIAT
NEW DELHI**

Hand

For Departmental Use only

LOK SABHA SECRETARY

*Resume of work done by Lok Sabha during the Second
Session of Third Lok Sabha*

Session	6th August to 7th September, 1962
Total sittings	25
Working hours	162 hours and 30 minutes.

ADJOURNMENT MOTIONS

Notices received	64
Brought before the House	15
Consent withheld	14
Leave refused by the House	1

BILLS

A. GOVERNMENT BILLS

(1) Introduced

- (1) The Land Acquisition (Amendment) Bill 1962.
- (2) The Atomic Energy Bill 1962.
- (3) The Advocates (Third Amendment) Bill 1962.

- (4) The Constitution (Thirteenth Amendment) Bill, 1962.
- (5) The State of Nagland Bill, 1962.
- (6) The Appropriation (No. 4) Bill, 1962.
- (7) The Appropriation (Railways) No. 4 Bill, 1962.
- (8) The Reserve Bank of India (Amendment) Bill, 1962.
- (9) The Banking Companies (Amendment) Bill, 1962.
- (10) The Union Territories Dramatic Performances (Repeal) Bill, 1962.
- (11) The Sugarcane Control (Additional Powers) Bill, 1962.
- (12) The Constitution (Fourteenth Amendment) Bill, 1962.
- (13) The Oil and Natural Gas Commission (Amendment) Bill, 1962.
- (14) The Industries (Development and Regulation) Amendment Bill, 1962.
- (15) The Electricity (Supply) Amendment Bill, 1962.
- (16) The Warehousing Corporations Bill, 1962.
- (17) The Converts Marriage Dissolution Bill, 1962.
- (18) The Working Journalists (Amendment) Bill, 1962.

(ii) *Referred to Select Committee:*

The Administrators-General Bill, 1962.

(iii) *Select Committee - Motion for extension of time for presentation of Report adopted:*

The Customs Bill, 1962 - Time extended upto the last day of the first week of the next session.

(iv) *Referred to Joint Committee:*

- (1) The Christian Marriage and Matrimonial Causes Bill, 1962.
- (2) The Specific Relief Bill, 1962.

(v) *Joint Committee - Motion for concurrence adopted:*

The Limitation Bill, 1962.

(Motion amending the list of Members of Lok Sabha to serve on the Joint Committee was adopted subsequently on 7.9.1962.)

(vi) *Bills passed:*

- (1) The National Cooperative Development Corporation Bill, 1962.

- (4) The Assam Rifles (Amendment) Bill, 1962.
- (5) The Extradition Bill, 1962.
- (6) The Hindu Adoptions and Maintenance (Amendment) Bill, 1962.
- (7) The Atomic Energy Bill, 1962.
- (8) The Appropriation (No. 4) Bill, 1962.
- (9) The Appropriation (Railways) No. 4 Bill, 1962.
- (10) The Advocates (Third Amendment) Bill, 1962.
- (11) The Constitution (Thirteenth Amendment) Bill, 1962.
- (12) The State of Nagaland Bill, 1962.
- (13) The Land Acquisition (Amendment) Bill, 1962.
- (14) The Reserve Bank of India (Amendment) Bill, 1962.
- (15) The Banking Companies (Amendment) Bill, 1962.
- (16) The Sugarcane Control (Additional Powers) Bill, 1962.
- (17) The Constitution (Fourteenth Amendment) Bill, 1962.
- (18) The Oil and Natural Gas Commission (Amendment) Bill, 1962.
- (19) The Industries (Development and Regulation) Amendment Bill, 1962.

(vii) *Bills assented to by the President - laid on the Table.*

- (1) The Appropriation (No. 2) Bill, 1962.
- (2) The Finance (No. 2) Bill, 1962.
- (3) The Drugs (Amendment) Bill, 1962.
- (4) The Appropriation (No. 3) Bill, 1962.
- (5) The Appropriation (Railways) No. 3 Bill, 1962.
- (6) The President's Pension (Amendment) Bill, 1962.
- (7) The Advocates (Second Amendment) Bill, 1962.
- (8) The Appropriation (No. 4) Bill, 1962.
- (9) The Appropriation (Railways) No. 4 Bill, 1962.

B. PRIVATE MEMBERS' BILLS

(i) *Bills introduced:*

- (1) The Constitution (Amendment) Bill, 1962 (*Amendment of Articles 100 and 189*) by Shri M.L. Dwivedi.

- (2) The Constitution (Amendment) Bill, 1962 (*Amendment of Articles 124 and 217*) by Pandit K.G. Sharma.
- (3) The Constitution (Amendment) Bill 1962 (*Insertion of new Article 155A and amendment of Article 167*) by Shri Tika Ram Paliwal.
- (4) The Delhi Land Reforms (Amendment) Bill, 1962 by Shri Naval Prabhakar.
- (5) The Constitution (Amendment) Bill, 1962 (*Amendment of Article 343*) by Shri G.K. Bhattacharya.
- (ii) *Joint Committee - Motion for concurrence adopted:*

The Indian Marine Insurance Bill, 1959 by Shri M.P. Bhargava.

(iii) *Bills withdrawn:*

- (1) The Untouchability (Offences) Amendment Bill, 1962 (*Amendment of sections 3 and 4*) by Shri S.M. Siddiqah.
- (2) The Code of Civil Procedure (Amendment) Bill, 1962 (*Omission of section 87B*) by Shri M.L. Dwivedi.
- (iv) *Consideration postponed:*

The Hinda Succession (Amendment) Bill, 1962 (*Amendment of section 30*) by Shri Hem Raj.

(v) *Bill under consideration:*

The Constitution (Amendment) Bill, 1962 (*Amendment of Article 226*) by Shri Diwan Chand Sharma.

4. CALLING ATTENTIONS - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197.

Sl. No.	Subject	Names of Member	Name of Minister Date of statement
(1)	(2)	(3)	(4)
(1)	Acute shortage of drinking water in Ramakrishnapuram, New Delhi.	Shri Mani Ram Bagri	Shri Satya Narayan Sinha on behalf of Dr. Sushila Nayar 10.8.1962

(1)	(2)	(3)	(4)
(2)	Digging of trenches by Pakistani armed forces along the West Pakistan border.	Shri Yashpal Singh	Smt. Lakshmi N Menon 14.8.1962
(3)	Collision between a goods train and a bus near Kashi- pur in Nainital district, U.P.	Shri Mani Ram Bagri	Shri Shahnawaz Khan 14.8.62
(4)	Closure of Branch Office of Rehabilitation at Calcutta.	Shri Dinen Bhattacharya	Shri P.S. Naskar 16.8.62
(5)	Explosion near Red Fort, Delhi.	Shri Prakash Vir Shastri	Shri Lal Bahadur Shastri 16.8.62
(6)	Assault on the 'Indian Express' sports correspondent by Shri Milkha Singh and others.	Shri S.M. Banerjee	Dr. K.L. Shrimali 17.8.62
(7)	Publication of a picture in the 'Swadhinata' in its issue of 15th August, 1962.	Shri Hem Barua	Shri Lal Bahadur Shastri 22.8.62
(8)	Diphtheria cases in Delhi.	Shri S.M. Banerjee	Dr. D. S. Raju 22.8.62
(9)	Floods in Assam and U.P., necessitating sending of troops to assist in relief operations.	Shri Brij Raj Singh	Shri O.V. Alagesan 24.8.62
(10)	Firing by Nepali Soldiers on a hut in Miris police station of Darjeeling district in West Bengal.	Shri Mani Ram Bagri	Shri Jawaharlal Nehru 29.8.62
(11)	Missing of an aircraft of Nepal Royal Airlines with two Indians on board.	Shri S.M. Banerjee	-do-
(12)	Reported violation of Indian airspace by Pakistani air- craft in Tripura.	Shri Prakash Vir Shastri	Shri V.K. Krishna Menon 30.8.62
(13)	Accident at South Bullihari Colliery.	Shri P.R. Chakravarti	Shri Jaisukh I al Hathi 30.8.62

(1)	(2)	(3)	(4)
(14)	Attack by Pakistanis on refugees coming from Rajshahi.	Shri Mani Ram Bagri	Shri Jawaharlal Nehru 31.8.62
(15)	Premature winding up of its work by the Dumraon Railway Accident Inquiry Commission.	Shri Yogendra Jha	Sardar Swaran Singh 31.8.62
(16)	Head-on collision between Pathankot Janata Express and Mussoorie Express near Telhari Bhasurg railway station.	Shri Mani Ram Bagri	-do-
(17)	Killing of two Indians by Pakistani armed raiders near Piasbari border post in West Bengal.	Shri Homi F. Daji	Smt. Lakshmi N. Menon 3.9.62
(18)	Statements made at Djakarta by Shri C.D. Sondhi, Senior Vice-President of the Asian Games Federation.	Shri Indrajit Gupta	Dr. K.L. Shrivastava 4.9.62
(19)	Shooting of Shri Pating Phom a member of the Interim Body of Nagaland.	Shri P.C. Borooah	Shri Jawaharlal Nehru 4.9.62
(20)	Removal of Indians from Portuguese colony of Mozambique.	Sardar Rata Singh	Smt. Lakshmi N. Menon. 4.9.62
(21)	Attack on Indian Embassy at Djakarta.	Shri Indrajit Gupta	Shri Jawaharlal Nehru 4.9.62
(22)	Rail accident near Jumnardeo station of Central Railway	Shri Mani Ram Bagri	Shri Shahnawaz Khan 6.9.62
(23)	Ban on import of art silk yarn resulting in unemployment of over one lakh of weavers.	Shri Vishram Prasad	Shri Manubhai Shah 7.9.62
(24)	Situation arising out of the suggestion of the Planning Commission to increase the land revenue in U.P.	Shri S.M. Panerjee	Shri Jawaharlal Nehru 7.9.62

5. DIVISIONS

No. of divisions held 20

6. FINANCIAL BUSINESS

A. RAILWAY BUDGET

Supplementary Demands for Grants (Railways)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants (Railways) for 1962-63.	13.8.62	18.8.62	18.8.62

B. GENERAL BUDGET

Supplementary Demands for Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants (General) for 1962-63.	13.8.62	18.8.62	18.8.62

7. HALF AN HOUR DISCUSSIONS UNDER RULE 55

Subject (1)	Name of Member (2)	Date (3)
(1) Royalty on Minerals in Madhya Pradesh	Shri Vidya Charan Shukla	31.8.62
(2) Food production	Shri Inder J. Malhotra	4.9.62
(3) Pakistani infiltration in Assam	Shri Prakash Vir Shastri	5.9.62

(1)	(2)	(3)
(4) Issue of Industrial Licences	Shri K.K. Warior	6.9.62
(5) Advance for building of English weekly 'Link'	Shri Prakash Vir Ahastri	7.9.62

8. DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193

Subject	Name of Member	Date of discussion
(1) Breakdown of power supply in Delhi.	Shri Pishen Chander Seth	9.8.62
(2) Manufacture and sale of adulterated and spurious drugs.	Shri Mani Ram Bagri	20.8.62
(3) Floods in Assam, Bihar and U.R.	-do-	5.9.62 6.9.62

9. MEMBERS

(i) Oath or affirmation:

Name	Constituency	State	Language of oath/affirmation	Date
(1) Dr. Antonio Colaco	Union Territory of Goa, Daman & Diu.		English	6.8.62
(2) Dr. Pundalik G. Gaitonde	-do-		do	do
(3) Shri S. Kandappa	Tirchen gode	Madras	Tamil	20.8.62
(4) Shri N.G. Ranga	Chittoor	Andhra Pradesh	English	4.9.62
(5) Shri Lal Shyamshah	Chanda	Maharashtra	Hindi	5.9.62

(ii) Leave granted

S.No.	Name	Period for which leave granted
(1)	(2)	(3)
(1)	Shri F.P. Gaekwad	1st June to 22nd June, 1962 (First Session) and 6th August to 7th September, 1962 (Second Session)
(2)	Shri Ransujaya Sinh	4th June to 20th June, 1962 (First Session)
(3)	Shri Joachim Alva	7th May to 13th June, 1962 (First Session)
(4)	Shri Panampilli Govinda Menon	26th April to 18th June, 1962 (First Session)
(5)	Shri Ghyasuddin Ahmed	3rd May to 22nd June, 1962 (First Session)
(6)	Shri A.K. Gopalan	6th August to 7th September, 1962 (Second Session)
(7)	Dr. Panjabrao S. Deshmukh	6th August to 20th August, 1962 (Second Session)
(8)	Shri Kamalnayan Bajaj	6th August to 7th September, 1962 (Second Session)
(9)	Sardar Surjit Singh Majithia	18th August to 6th September, 1962 (Second Session)
(10)	Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagaram.	10th August to 7th September, 1962 (Second Session)
(11)	Shri Nath Pei	14th August to 7th September, 1962 (Second Session)
(12)	Shrimati Shakuntala Devi	1st June to 22nd June, 1962 (First Session) and 6th August to 7th September, 1962 (Second Session)

(iii) Suspension:

Name of Member	Date of suspension from the service of the House	Period for which suspended	Remarks
(1) Shri Ram Sewak Yadav	31.8.62	One week	-
(2) Shri Bhupendra Narayan Mandal	5.9.62	Remaining period of the session.	-

10. (i) MOTIONS:

S.No.	Brief subject	Under rule	Member	Date of discussion.	Decision of the House
(1)	(2)	(3)	(4)	(5)	(6)
(1)	Report of Study Team on Cooperatives Training (Volumes I & II)	191	Shri Diwan Chand Sharma	10.8.62	Adopted
(2)	India-China border situation	342	Shri Jawaharlal Nehru	13.8.62 14.8.62	-
(3)	Report of the Union Public Service Commission for the period 1st April, 1960 to 31st March, 1961.	191	Shri B.N. Datar	14.8.62 16.8.62	Adopted
(4)	Railway Accidents.	342	Sardar Swaran Singh	16.8.62 17.8.62	-
* (5)	Report of the National Industrial Development Corporation for the period ended the 31st December, 1958.	191	Shri Ram Ratan Gupta	18.8.62	Adopted
* (6)	Report of the National Industrial Development Corporation for the year 1959-60.	191	-do-	-do-	-do-
(7)	Increasing the time allotted to the Land Acquisition (Amendment) Bill, 1962.	292	Shri Hari Vishnu Kamath	21.8.62	Adopted

* Discussed together.

(1)	(2)	(3)	(4)	(5)	(6)
(6)	Second and Third Reports of the Commissioner for Linguistic Minorities.	191	Shri R.N. Datar	22.8.62 24.8.62	Adopted
• (9)	Shortfalls in targets of Third Five Year Plan	191	Shri Nath Pai	22.6.62 25.8.62 27.8.62	Negated
• (10)	Progress of Third Five Year Plan.	191	Shri R.R. Morarka	25.8.62 27.8.62	Adopted
(11)	Suspension of proviso to Rule 66 in its application to the motions for consideration and passing of the Constitution (Thirteenth Amendment) Bill and the State of Nagaland Bill, 1962.	388	Shri Jawahar-lal Nehru	28.8.62	Adopted
(12)	Report of the Scheduled Areas and Scheduled Tribes Commission.	191	Shri Lal Bahadur Shastri.	6.9.62 7.9.62	Discussion not concluded.

(ii) *Motions for modification of Statutory Rules and Orders:*

	Brief subject	Member	Date of discussion	Decision of the House
** (1)	Motion for modification of Conduct of Elections (Second Amendment) Rules, 1962.	Shri Shree Narayan Das	19.6.62 24.8.62	Withdrawn by leave of the House.
** (2)	do-	Shri Asoke K. Sen	24.8.62	Adopted

• Discussed together.

•• Discussed together.

11. OBITUARY REFERENCES

S. No	Name and particulars of membership	Date of death	Date on which reference made
(1)	Shri M. Hifzur Rahman, sitting Member of Third Lok Sabha.	2.8.62	6.8.62
(2)	Shri Purushottam Das Tandon, Member of the Constituent Assembly of India and First Lok Sabha.	1.7.62	6.8.62
(3)	Dr. B.C. Roy, Chief Minister of West Bengal.	1.7.62	6.8.62
(4)	Dr. Bakshi Tek Chand, Member of Constituent Assembly of India and of the Provisional Parliament.	29.8.62	29.8.62
(5)	Shri V.K. Vidyalankar Koratkar, member of Second Lok Sabha.	3.9.62	6.9.62

12. PAPERS LAID ON THE TABLE BY GOVERNMENT: 212

13. QUESTIONS ANSWERED:

- (1) Starred: 869
- (2) Unstarred: 2508
- (3) Short Notice: 14

RESOLUTIONS.

Private Members' Resolutions

S. No.	Subject	Member	Date of Discussion.	Decision of the House.
10	Representative Character of Trade Unions.	Shri S.M. Banerjee on behalf of Shri Indrajit Gupta.	15.8.62 10.8.62	Negatived
	Compulsory life insurance.	Shri Diwan Chand Sharma.	10.8.62	Withdrawn by leave of the House.
11	Commission on Urban and Rural Housing and Slum Clearance Schemes.	Shri Ananda Nambiar.	10.8.62 24.8.62	Negatived.
	Working conditions of research scholars and scientific workers.	Shri Inder J. Malhotra.	24.8.62 7.9.62	Withdrawn by leave of the House.
	Plan on communal organisations.	Shri Raghunath	7.9.62	Discussion not concluded.

STATEMENTS BY MINISTERS

S. No.	Subject	Name of Minister	Date
(1)	(2)	(3)	(4)
11	Situation in Ladakh.	Shri Jawaharlal Nehru	6.8.62
12	Visit to Western Europe.	Shri Morarji Desai	6.8.62
13	Railway Accident at Dumraon.	Sardar Swaran Singh	6.8.62
14	Business for 9.8.62	Shri Satya Narayan Sinha	8.8.62
15	Business for 10.8.62	do.	9.8.62

(1)	(2)	(3)	(4)
(6)	Manufacture of small car.	Shri C. Subramaniam	9.8.62
(7)	Agreement between the Government of West Bengal and the Central Government over the question of coal-mining in West Bengal.	Shri K.D. Malaviya	10.8.62
(8)	Government business for the week commencing 13.8.62.	Shri Satya Narayan Sinha.	10.8.62
(9)	Power Supply position in Delhi.	Shri Q.V. Alagasen	14.8.62
(10)	Government business for the week commencing the 20.8.62.	Shri Satya Narayan Sinha	18.8.62
(11)	Correcting the replies given on 6.8.62 to supplementary on S. Q. 1318 re: workers' participation in management.	Shri Jai Sukh Lal Hashi	22.8.62
(12)	Government business for the week commencing the 27th August, 1962.	Shri Satya Narayan Sinha	25.8.62
(13)	Distribution of C. C. Sheets.	Shri C. Subramaniam	29.8.62
(14)	Correcting the reply given on 22.8.62 to a supplementary on S. Q. 1628 re: A.I.R. Broadcasts to Latin American countries to counteract anti-Indian broadcasts by China.	Shri Sham Nath	30.8.62
(15)	Changes in the Government business for the week ending 1.9.62.	Shri Satya Narayan Sinha	30.8.62
(16)	Government business for the week commencing 3.9.62.	Shri Satya Narayan Sinha	31.8.62
(17)	Establishment of 30 new posts in Ladakh by the Chinese troops.	Smt. Lakshmi N. Menon.	3.9.62

(1)	(2)	(3)	(4)
(18)	Correcting reply given on 13.9.62 to a supplementary on S.Q. 1411 regarding land acquisition.	Shri A.M. Thomas	7.9.62
(19)	Correcting reply given on 22.8.62 to a supplementary on S.Q. 162, re. studio-centre at Trichur.	Shri Sham Nath	7.9.62
(20)	Commission of Inquiry for the Dumraon railway accident.	Sardar Swaran Singh	7.9.62
(21)	Retention prices of pig iron and steel.	Shri C. Subramaniam	7.9.62

16. STATEMENT BY MEMBER:

Subject	Name of Member	Date
Inaccuracy in the Prime Minister's speech on India-China border situation made on 14.8.62.	H.H. Maharaja P.K. Deo	22.8.62

17. ANNOUNCEMENTS BY SPEAKER:

Subject	Date
(1) Extension of the session upto the 7th September, 1962.	13.8.62
(2) Correction in the figures of Division held on 20.8.62	22.8.62